

Gram Sewaks

2019. Shri Rameshwar Tanti: Will the Minister of Community Development be pleased to state:

(a) whether it is a fact that in many States Harijans are called Gram Sewak and thus Gram Sewaks of the Community Blocks are treated alike in these States; and

(b) whether it is proposed to allot a proper designation to this category like other category of officers such as S.E.O., B.D.O. and other Extension Officers?

The Minister of Community Development (Shri S. K. Dey): (a) I am not aware of any State where any such misunderstanding exists.

(b) Does not arise.

Railway Bridges

2020. Shrimati Ha Palchoudhuri: Will the Minister of Railways be pleased to state:

(a) the age of the two existing railway bridges Nos. 20 and 30 on the Eastern Railway between Bagoola and Majdia Railway Stations of the Sealdah Division;

(b) when they were last inspected; and

(c) when they were last repaired?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) The age of bridges No. 120 and 130 (and not numbered 20 and 30) is about 95 years.

(b) On 26.7.57.

(c) In August, 1957.

Cancer Treatment

2021. Shri Brajeshwar Prasad: Will the Minister of Health be pleased to state:

(a) whether scientists in China have discovered a new antibiotic-antipneumonia "K" useful in combating cancer; and

(b) whether this drug has been imported into India?

The Minister of Health (Shri Narayana): (a) The Government of India have no information regarding the new antibiotic-antipneumonia "K".

(b) No, Sir.

Ravalgaon Sugar Factory

2022. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that Ravalgaon Sugar Factory in Bombay State has taken bonds from agriculturists for the duration of five and seven years to supply sugar-cane;

(b) whether it is a fact that the company is compulsarily deducting Rs. 10 per ton as deposit as guarantee against these bonds; and

(c) whether Government have given permission to the company to do so?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The Ravalgaon Sugar factory has entered into mutual agreements with some of the cane cultivators, guaranteeing the purchase of cultivators' cane by the factory and supply of cane by the cultivators for five to seven years. These agreements do not stipulate any price for such purchase and supply as the cane price is fixed by the Government from year to year.

(b) No, Sir. The company has denied this allegation.

(c) Does not arise.

Miraj-Barsi Line

2023. { Shri D. A. Katti:
Shri B. K. Gaikwad:

Will the Minister of Railways be pleased to state:

(a) the steps taken to convert the meter gauge line between Miraj and Barsi Town to broad gauge;

(b) whether any proposals have been received from the public to divert

the line to Athavi while converting the line into broad gauge;

(c) if so, whether the proposal has been considered; and

(d) if so, with what result?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) Apparently the Hon'ble Members are referring to the conversion of Narrow Gauge line between Miraj and Barsi Engineering and Traffic Surveys for conversion of the line from Miraj to Kurduwadi only are in progress.

(b) Proposals have been received for diversion via Athni and not Athavi

(c) and (d) The Railway Administration have been instructed to comment upon the suggestion from the Engineering and Traffic points of view at the time of preparing the Survey Reports.

Dohad-Dungarpur Line

2024. Shri Dindod: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a memorandum was submitted to him by the Dohad-Dungarpur Railway Committee;

(b) whether it is a fact that he had promised in a public meeting to carry out survey of that line; and

(c) if so, whether the proposal has been considered by Government?

The Deputy Minister of Railways (Shri Shah Nawas Khan): (a) A representation for the line was received from the Bhil Seva Mandal on behalf of the Jhalod-Banswara Railway Committee.

(b) A survey for the Ratlam-Banswara-Dungarpur line had already been sanctioned. Hence the question of diverting the connection to Dohad did not arise.

(c) The Ratlam-Dungarpur line is not included in 842 miles new lines approved by the Planning Commission for construction during the Second Five Year Plan Period.

Compensation for Land Acquired for Nangal Dam

2025. Shri Daljit Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that land belonging to the villagers of Bas had been acquired by Government for Nangal Dam in the Punjab State;

(b) whether representations have been received by Government for the prompt payment of compensation due to the residents of village Bas;

(c) the amount of arrears outstanding and payable to such persons; and

(d) the time by which such arrears will be paid to them?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) to (d) The information asked for is being collected from the Government of Punjab and will be laid on the Table of the Lok Sabha as soon as possible

Grow More Food Campaign

2026. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state the additional production of foodgrains obtained during 1956-57 in Punjab through "Grow More Food" campaign?

The Minister of Food and Agriculture (Shri A. P. Jain): Required information is awaited from the State Government and will be placed on the Table of the Lok Sabha as soon as received

गन्ने का मूल्य

२०२७. श्री विभूति बिजय: क्या कानून तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार विधान सभा ने ३ दिसम्बर, १९५७ को एक संकल्प पारित किया था जिस में गन्ने का मूल्य १ रुपये १२ पाने प्रति मन निश्चित किया गया है ; और